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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/2016
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PAVITRA VENKATESWARAN & PREETI MOHAN	Counsel for 9 th Respondent. (HOSPIRA)	
2.	BHARATH SRIDHAR FOR MS. LHI TRA NARAYAN	Counsel for Petitioners	
3.	PRIVADARSHINI N FOR T.K. BHASKAR	Counsel for Respondents 1 to 6	

ORDER

Shri Bharath Sridhar, counsel for petitioner present. Ms N Priyadarshini, counsel for R1 to R6 and Ms Pavitra Venkateswaran, counsel for R9 are present. Counsel for petitioner sought time for final hearing. Time enlarged at request. Put up on 30.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)